

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 1468/2024 In C.P. (IB)/959(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - IA 1468/2024 Bansi Mall Management
Pvt. Ltd.**

V/s

**Ravi Sethia (RP OF FLFL)
IN THE MATTER OF
Bank of India**

V/s

Future Lifestyle Fashions Limited

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1468/2024: - Adv. Ankit Lohia a/w Adv. Ankita Yadav appeared for the Applicant. Adv. Nandita Bajpai a/w Adv. Rahat Kalpatri i/b Adv. Dhruvad Vaghani appeared for the Respondent. List this matter on **25.04.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)